

**PROCEEDINGS OF THE CHAIRMAN, DIST. LEGAL SERVICES AUTHORITY::NALGONDA**

Present: Sri.D.Tirumala Rao, M.A., LL.B.,  
Chairman/ Prl. District Judge

Procs.Dis.No.346/LSA/2017

Dt: 25-05-2017.

Sub: Legal Services– Cancellation of Deputations of Staff of  
Mandal Legal Services Committees (on Outsourcing basis),  
Kodad, Miryalguda and Nakrekal - orders – Issued –Reg.

Ref: Procs. Dis. No .379/LSA/2012, Dated: 28-02-2012,  
2007/LSA/2012, Dt:4-8-2012 and 473/LSA/2013,  
dated: 03-04-2013 of the Chairman, District Legal Services  
Authority, Nalgonda.

\* \* \*

**ORDER:**

The Chairman, District Legal Services Authority, Nalgonda is pleased to pass the following on administration grounds.

The deputations of the following staff members (working on Outsourcing) are hereby cancelled and they are directed to report before the concerned Chairmen, Mandal Legal Services Committee, Kodad, Miryalguda and Nakrekal on the forenoon of 01-06-2017.

1. Smt.A.Nagamani, Typist/Asst., Mandal Legal Services Committee, Kodad presently working in the Office of the District Legal Services Authority, Nalgonda.
2. Smt.K.Suvarna, Attender, Mandal Legal Services Committee, Miryalguda presently working in the office of the District Legal Services Authority, Nalgonda.
3. Smt.T.Anjamma, Attender, Mandal Legal Services Committee, Nakrekal presently working in the office of the District Legal Services Authority, Nalgonda.

The Secretary, District Legal Services Authority, Nalgonda is hereby requested to relieve them on the afternoon of 31-05-2017.



CHAIRMAN  
DISTRICT LEGAL SERVICES AUTHORITY,  
NALGONDA.

**To:**

- 1.The Chairmen, Mandal Legal Services Committee, Kodad, Miryalguda and Nakrekal.
- 2.The Individual through the agency.

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